

**PUNJAB VIDHAN SABHA**

**Bill No. 13-PLA-2015**

**THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION AND INDUSTRIAL TRAINING (AMENDMENT) BILL, 2015**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :-

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**BILL**

*further to amend the Punjab State Board of Technical Education and Industrial Training Act, 1992.*

BE it enacted by the Legislature of the State of Punjab in the Sixty-sixth Year of the Republic of India as follows:—

1. (1) This Act may be called the Punjab State Board of Technical Education and Industrial Training (Amendment) Act, 2015.

Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the Punjab State Board of Technical Education and Industrial Training Act, 1992, in section 21, in sub-section (2), for the words "sixty two years", the words "seventy years" shall be substituted.

Amendment in section 21 of the Punjab Act 2 of 1993.

CHANDIGARH :  
The 9th April, 2015.

SHASHI LAKHANPAL MISHRA,  
Secretary.